

## Sixteenth Loksabha

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Title: Need to adopt special programme to provide nutritional food in Chamarajanagar Parliamentary Constituency of Karnataka - Laid.

**SHRI R. DHRUVANARAYANA (CHAMARAJANAGAR):** I would like to bring to the kind attention of the House that, Chamarajanagar District is under my Lok Sabha Parliamentary Constituency. This District has been declared as backward district and as per 2011 Census, out of 10,20,791 total population, SC is 2,59,445 and ST is 1,20,219. i.e. percentage of SC Population is 25.41 and ST is 11.77 in the District). In this District there are about 38,000 Tribes from 7462 families and are living in 148 Tribal Colonies.

In Chamarajanagar District, due to Iron-deficiency, vitamin deficiency, bone marrow and Stern Cell problems and other health conditions, 44.5% of the Female (All women age 15-49 years) are suffering from Anemia and also 31.3 % of Children (age 0-5 children) suffering from S.A.M. due to lack of required nutritional food. These problems occurs due to financially poor condition in their family especially in Tribal families as they are unable to take energetic food by spending huge amount.

Hence I hereby urge the Union Government to treat as a special case, to implement strong framework by adopting special programmes and to provide energetic food for the above said deficiencies in order to avoid anemia among female (age 15-49 age) and S.A.M. among children (age 0-5 years) in Chamarajanagar District (Karnataka State).